GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA
UNSTARRED QUESTION NO- 1369
ANSWERED ON- 08.12.2025

Online and Offline Classes

1369. Shri Laxmikant Pappu Nishad:

Will the Minister of EDUCATION be pleased to state:

(a) the reason of closing primary/secondary Government School in the States of Uttar Pradesh and Bihar along with the number of students who left Government school and joined private schools, district-wise;

(b) whether the Government has any guidelines regarding online classes using Mobile phones/tablets and if so, the details thereof;

(c) whether schools in Delhi and NCR are permanently running in offline (using black-board) mode, if so, the details thereof;

(d) whether the Government is implementing previous rules of online classes in private schools, if so, the details thereof; and

(e) the total number of teachers for Primary and Secondary Schools in States along with the details of the ratio of Teacher-Students?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a)   The Department of School and Literacy has launched an integrated Centrally Sponsored Scheme for School Education – Samagra Shiksha with effect from 2018-19. The scheme has been formed subsuming the three erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education. After introduction of NEP 2020, the scheme was aligned with the NEP. The scheme aims to ensure that all children have access to quality education with an equitable and inclusive classroom environment, which takes care of their diverse background, multilingual needs, different academic abilities and makes them active participants in the learning process.

Education is in the Concurrent List of the Constitution and majority of schools come under the administrative domain/jurisdiction of the respective State Government and Union Territory Administration. The opening & closing of schools come under the purview of respective State Government and UT Administration. The requirement of opening of new schools/upgradation/strengthening of existing schools is worked out every year by the respective State/Union Territory depending on their need and priority.

(b) to (d)   The Ministry of Education released **PRAGYATA** Guidelines on Digital Education to all the States/UTs on July 14th 2020, to ensure structured and safe digital learning and limit screen exposure among students. The guidelines emphasis the importance of parental involvement in monitoring children's physical and mental well-being, promoting open communication about internet use and balancing online activities with offline play and physical exercise. The guidelines that promote healthy online habits among students can be accessed from https://www.education.gov.in/sites/upload_files/mhrd/files/pragyata-guidelines_0.pdf.

Education is part of Concurrent List of the Constitution and most of the Government schools are under the administration of the State Government and its bodies. Ministry of Education implements ICT and Digital initiatives under Samagra Shiksha to enhance digital learning in government schools across the country. The initiatives aim to enhance the quality of education by integrating technology into teaching and learning processes. Under the initiatives, funds are provided for setting up ICT Labs and Smart Classrooms according to the requirement of State submitted in the Annual Work Plan & Budget (AWP&B). The ICT facilities are offered in two options:

1. Option I: Schools without prior ICT facilities can choose ICT labs or smart classrooms. Schools with over 700 students may get an additional ICT lab. States/UTs can procure hardware, software, tablets, laptops and training resources, supporting digital boards, virtual classrooms and DTH channels.
2. Options II: Schools with existing ICT facilities can access smart classroom or tablets under the scheme norms.

A comprehensive initiative called PM eVidya was initiated as part of Atma Nirbhar Bharat Abhiyan on 17th May, 2020 which unifies all efforts related to digital/online/on-air education to enable multi-mode access to education across the country. The key components of PM eVidya are also aligned towards enhancing digital literacy and include 200 DTH TV channels and 400 Radio channels to enable all States/UTs to provide supplementary education in various Indian languages for classes 1-12. The channels have been allocated to the States/UTs and Autonomous Bodies. States/UTs are empowered to create and disseminate content in regional/local languages.

As informed by UT of GNCT of Delhi, the schools under the Directorate of Education, Delhi, generally operate in the offline mode (using traditional blackboard teaching). However, in compliance with the orders issued from time to time by the **Commission for Air Quality Management** (CAQM) in the National Capital Region and Adjoining Areas, schools may operate in a hybrid mode, that is, both physical and online classes (wherever online teaching is feasible).

(e)   The details of teachers for Primary and Secondary Schools state wise along with the details of Pupil Teacher Ratio (PTR) are annexed.

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ANNEXURE REFERRED TO IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO. 1369 FOR ANSWERED ON 08.12.2025 ASKED BY HON'BLE MEMBER OF PARLIAMENT SHRI LAXMIKANT PAPPU NISHAD REGARDING "ONLINE AND OFFLINE CLASSES"

The details of total number of teachers for Primary and Secondary Schools in States along with Pupil Teacher Ratio (PTR)

India/State /UT	Number of teachers by management and school category							PTR		
	Primary	Upper Primary		Secondary			Total	Primary	Upper Primary	Secondary
	(1 to 5)	(1-8)	(6-8)	(1-10)	(6-10)	(9-10)				
India	1763157	1349927	235182	215810	243446	71873	3879395	20	20	15
A&N Islands	892	790	0	842	50	0	2574	8	7	6
Andhra Pradesh	68897	17793	0	46254	29562	0	162506	16	13	9
Arunachal Pradesh	3310	6377	166	2349	857	0	13059	7	7	9
Assam	97427	26935	15575	17025	22030	2838	181830	20	17	13
Bihar	144752	261481	1784	492	63	181	408753	28	25	29
Chandigarh	32	269	0	2084	0	0	2385	28	17	11
Chhattisgarh	76638	700	55390	792	265	8524	142309	20	18	15
DNH & DD	538	1508	41	112	34	124	2357	32	34	22
Delhi	18798	113	229	631	1946	0	21717	32	31	16
Goa	1639	304	0	0	981	0	2924	12	9	5
Gujarat	26945	151497	788	768	219	2580	182797	25	25	22
Haryana	33401	36	10683	162	7139	0	51421	24	19	9
Himachal Pradesh	19620	59	5442	56	7138	0	32315	12	8	6
J&K	19198	39671	579	14772	3047	216	77483	11	8	12
Jharkhand	36547	45209	64	14492	504	1427	98243	31	35	37
Karnataka	36209	98157	257	8463	8179	25420	176685	18	15	17
Kerala	16386	15124	643	5279	704	390	38526	20	24	14
Ladakh	797	2274	62	788	276	14	4211	3	2	4
Lakshadweep	174	213	0	0	0	0	387	17	15	8
Madhya Pradesh	126561	100007	23355	22908	7370	12889	293090	17	20	15
Maharashtra	93104	114103	26	11737	1911	1149	222030	20	20	22
Manipur	7000	2995	24	3577	363	0	13959	10	9	7
Meghalaya	12400	60	7899	197	854	0	21410	19	10	9
Mizoram	5365	73	5639	26	34	2125	13262	9	4	7
Nagaland	5671	6342	106	2767	1447	26	16359	5	4	6
Odisha	63005	78366	3373	40798	13212	6809	205563	17	17	16
Puducherry	1587	491	14	575	381	0	3048	14	12	9
Punjab	49164	64	8737	562	17443	0	75970	20	16	9
Rajasthan	65911	120315	941	2541	110	0	189818	14	12	11
Sikkim	2137	2296	0	2465	16	0	6914	4	5	5
Tamil Nadu	57918	47349	297	340	29587	12	135503	20	17	13
Telangana	44989	15258	39	4695	56008	0	120989	15	12	8
Tripura	5189	5716	24	6136	48	0	17113	18	16	11
Uttar Pradesh	349186	187392	68220	526	388	6158	611870	20	29	22
Uttarakhand	22766	75	7403	109	4706	991	36050	14	14	7
West Bengal	249004	515	17382	490	26574	0	293965	25	31	19

Source: UDISE+ 2024-25

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